

(J.H.C. Sch. 1-7)

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From:
Nikesh Kumar Sinha
Registrar (Administration),
High Court of Jharkhand,
Ranchi .

File No. XXII(6)/I/2020-21/ Apptt.
Letter No. _____/ Apptt.
Dated: _____

To,

All the Principal District & Sessions Judges of the State of Jharkhand
including the Judicial Commissioner, Ranchi.

Sub: - Nomination for Online CIS Hands-on Training Programme

Sir / Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate the Judicial Officers of the following Cadre for attending the Online CIS Hands on Training Programme:-

- (i) all the Officers of Civil Judge (Jr. Div.) Cadre scheduled to be held on 19th April, 2022 from 4.30 P.M. to 5.30 P.M.
- (ii) all the Officers of Civil Judge (Sr. Div.) Cadre scheduled to be held on 20th April, 2022 from 4.30 P.M. to 5.30 P.M.
- (iii) all the Officers of District Judges Cadre scheduled to be held on 21st April, 2022 from 4.30 P.M. to 5.30 P.M.

You are, therefore, requested to direct the concerned nominated Officers posted at your Judgeship to attend the aforesaid Programme.

The nominated Officers are accorded necessary permission to attend the aforesaid Webinar. No individual request for seeking permission to attend the Webinar will be entertained.

The protocol of connectivity in the said training is given below:-

- (i) The officers must use their laptops and earphones provided by the e-committee to avoid sound echo.
- (ii) Officers should login by 4.30 P.M. Beyond this time, login would not be allowed.
- (iii) For CIS Hands-on Training Programme officers shall login through their laptop in their respective court rooms while opening CIS page on their monitor on dias.
- (iv) Participants are requested to keep themselves on mute during the entire session and further use chat box for raising queries.
- (v) Video shall be kept on throughout the sessions.

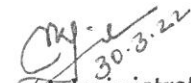
The Joining instructions & link to join Webinar shall be sent by the Academy subsequently.

This is for your information and needful.

Yours sincerely,
Sd/- Nikesh Kumar Sinha
Registrar (Administration)

Memo no. 1138 /Apptt. dated, the Ranchi 30/03/2022

Copy forwarded to the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his Letter No. 1405/JAJ dated 13.03.2022 / the Member Secretary, JHALSA, Ranchi for information / the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and also for getting uploaded the letter on the Court's website.


30.3.22
Registrar (Administration)